

Exhibit C\_ Operational Creditors of Lake View Ayurvedic Resort and Research centre Pvt Ltd

Sl no.	Name of Operational Creditors	Contact Details	Type of Debt	Total claim amount submitted (INR)	Total claim amount admitted (INR)	Total claim not admitted (INR)	Details of Security held (As submitted in claim Form D)	Remarks	Voting share
1	Thenmala Grama Panchayat	Secretary ,Grama panchayat Thenmala, Kollam Pin 691308	Tax due to Local Authority Building Tax	2204352	2204352	0	Not secured	Claim received only on 22/12/2020 .But the claim admitted since the Claim verified up to 6/11/2019 and admitted in CRIP process	0.29%
2	Tahsildar Punalur	Taluk Office Punalur , Pin 691305	One Time Building Tax Charged Under Kerala Bulding Tax act 1975	2398247	1425150	973097	Following properties were attached under R R act872/1/262/1(42.49 are), 872/1/260/3(8.09 are) 872/1/260/3(12.90 are) 872/1/261/3 (44.51 are) Total land 1 hectre 20 are in	Claim Received on 23/09/2023 was verified based on the order of NCLT bench Kochi (CA(I.B.C)/03/ KOB dated 12/09/2023)	0.18%

							thandaper 4320. out of this 44 are Land was already sold by Kottarakkara sub court		
			Total	4602599	3629502	973097			0.47%

#### Notes

- 1) The amount admitted in the above list is based on the amount of claim received from the creditors along with the proof of claim submitted.
- 2) In case the claimants have any queries with respect to the admission of their claims ,they may reach out to the liquidator at [kuttara@yahoo.co.in](mailto:kuttara@yahoo.co.in) or call mob 9495941781/9446451781.

Cheruthana

12/10/2023

Digitally signed by:

ARAVINDAKSHAN NAIR RAGHAVAN N

Date: 10/12/2023

**Aravindakshan Nair R Reg No. IBBI/IPA-003/N-00027/ 2017-18/1018 7,**

**Ashadha (Kuttara), Cheruthana P.O., Karuvatta, Karthikappally, Alappuzha-690517, E-Mail [kuttara@yahoo.co.in](mailto:kuttara@yahoo.co.in)**

**Mob 9495941781/ 94464517**



